

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:114
ANSWERED ON:03.03.2015
RACIALLY MOTIVATED ATTACKS
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether instances of racially motivated attacks have been reported in the country;
- (b) if so, the details of such cases reported during the last one year, month-wise and the reasons therefor;
- (c) whether law of the land prohibits criminalisation, discrimination or violence on the basis of race, ethnicity, language or religion and if so, the details thereof;
- (d) whether the Government proposes to bring forward a legislation to eliminate criminalization or discrimination on the basis of race, ethnicity, language or religion and if so, the details thereof; and
- (e) the other steps taken/being taken by the Government to deal with racially motivated incidents?

Answer

MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION No.114 FOR 03.03.2015.

(a) to (e) There are no such report. However, some incidents of attacks on the citizens hailing from the North Eastern States were reported in Delhi, Gurgaon and Bengaluru. According to available information, in the year 2014, 286 cases were registered in Delhi, 9 cases in Gurgaon and 7 cases in Bengaluru by the citizens from North East India regarding various forms of crimes committed against them. All cases are duly investigated by the Police and miscreants found involved in the incidents were arrested.

There are adequate provisions of laws to deal with the cases of discrimination on the basis of race, ethnicity, language or religion. Advisories have been issued to all State Governments and Union Territories requesting them to have a stringent mechanism to deal with the incidents of attacks on citizens from North Eastern States. The State Governments and Union Territories are taking all necessary security measures to strictly follow the directions given in the advisories.

In order to deal with the concerns of the people hailing from the North Eastern States living in different parts of the country, especially in the Metropolitan cities, a Committee was constituted in February 2014 under the chairmanship of Shri M.P. Bezbaruah, Member, North Eastern Council and other members to suggest suitable remedial measures which could be taken by the Government. Recommendations made by the Committee mainly legal measures, special police initiatives for safety and security of North Eastern people living in Delhi, NCR and other parts of the country, educating people about the North East and addressing their grievances of accommodations etc. The recommendations have been accepted and are at various stages of implementation.